GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:6403 ANSWERED ON:05.05.2015 PDS PRICE OF SUGAR Chaudhary Shri P.P.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has assessed the impact of the decision to allow flexibility to the States for fixing retail price of sugar under the Public Distribution System on consumers, farmers and sugar mills;
- (b) if so, the details and the outcome thereof along with the remedial steps proposed in this regard;
- (c) whether consent/views were received from the States in this regard; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

- (a): No impact assessment has been made of the decision, taken in January, 2015, to allow flexibility to the States for fixing retail price of sugar under the Public Distribution System. Moreover, hike in retail issue price of sugar has so far not been reported by any of the participating States/UTs.
- (b) to (d): Do not arise.